

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1203 OF 2019
IN DFR NO. 2172 OF 2019**

Dated : 20th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Powergrid Corporation of India Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Kumar
Mr. Divyanshu Bhatt

Counsel for the Respondent (s) :

ORDER

Issue notice on main appeal as well as on application for condonation of delay. Dasti, in addition, is permitted.

List the matter on **01.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**